

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 84/MP/2016**

- Subject : Petition under Section 79 (1) (c), Section 38 (2) and other applicable provisions of the Electricity Act, 2003 and the regulations framed there under for termination of the Bulk Power Transmission agreements dated 24.2.2010 and Transmission Service Agreement dated 7.12.2010 and assignment and utilization of the Long Term Transmission capacity allocated for other purposes.
- Date of hearing : 2.6.2016
- Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member
- Petitioner : Chhattisgarh State Power Trading Company Limited
- Respondents : Power Grid Corporation of India Limited
- Parties present : Ms. Neha Garg, Advocate, CSPTCL  
Ms. Suparna Srivastava, Advocate, PGCIL

**Record of Proceedings**

Learned proxy counsel for the petitioner submitted that the arguing counsel in the matter is not available due to personal difficulty and requested to adjourn the matter. Request was allowed by the Commission.

2. The Commission directed to list the matter for admission on 28.6.2016.

**By order of the Commission**

**SD/-  
(T. Rout)  
Chief (Law)**